Written Answers to		[2 January, 2018]	Unstarred Questions 313		
S1. No	o. States/UTs	2014	2015	2016	
15.	Jammu and Kashmir	10331	10046	9937	
16.	Jharkhand	37049	35985	39515	
17.	Karnataka	62943	64684	68462	
18.	Kerala	24740	29529	27293	
19.	Lakshadweep	27	40	23	
20.	Madhya Pradesh	110949	111317	129915	
21.	Maharashtra	155768	182974	195139	
22.	Manipur	2506	2370	2393	
23.	Meghalaya	5295	5568	4586	
24.	Mizoram	1996	2139	2205	
25.	Nagaland	3531	3504	2821	
26.	Odisha	46677	46630	43851	
27.	Puducherry	1409	1290	1421	
28.	Punjab	39259	39611	39836	
29.	Rajasthan	106623	102032	106756	
30.	Sikkim	1630	1400	1539	
31.	Tamil Nadu	88435	86729 9607		
32.	Telangana	18655	40934	45003	
33.	Tripura	2507	7404	2374	
34.	Uttar Pradesh	259995	265454	297746	
35.	Uttarakhand	15578	15590	15081	
36.	West Bengal	89827	88147	89656	
	Total	1550356	1607983	1754957	

Action against dengue

1727. SHRI DARSHAN SINGH YADAV:

SHRIMATI RAJANI PATIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of dengue cases detected during the last two years, State/UT-wise;

- (b) the action taken by Government to tackle the serious and life taking disease and the details thereof; and
- (c) whether Government has put in place any mechanism to detect the cases of dengue and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) A statement showing State/Union Territory (UT)-wise Dengue cases reported during the last two years and the current year (till 24th December) in the country is given in the Statement (*See* below).

- (b) Government of India (GoI) has taken the following measures for prevention and control of Dengue in the country during 2017:
 - GOI provides Technical Guidelines for prevention and control, case management and effective community participation to the States for its implementation. All these Guidelines are uploaded on National Vector Borne Disease Control Programme (NVBDCP) (website www.nvbdcp.gov.in.)
 - Periodic reviews were undertaken at the higher level and advisories issued from time to time. During 2017 (till date), 12 review meetings, 2 videoconferences were held and 18 advisories were issued.
 - States/UTs were requested to make Dengue a notifiable disease.
 - Diagnosis is provided through 609 Sentinel Surveillance Hospitals (SSHs) and 16 Apex Referral laboratories (ARLs) identified across the country.
 - Kit Supply: In 2017 (till 15th Dec), Gol has supplied 7371 Dengue IgM kits (1 kit =96 tests) across the country through National Institute of Virology (NIV), Pune.
 - In 2017, four Regional Training Workshops on Dengue case management were organized.
 - Sensitization of Corporators of Delhi Municipal Corporations.
 - Central Teams visited to the States/UT of Kerala, Karnataka, Gujarat, West Bengal, Puducherry, Tamil Nadu, Andhra Pradesh and Rajasthan to assess the situation and to provide technical guidance to the States.
 - Focused IEC/BCC activities are carried out at National and State level.

- Funds are provided by Government of India to the States for prevention and control of vector borne diseases (including Dengue) to implement the public health activities.
- (c) For augmentation of diagnostic facilities for Dengue, as on date Government of India (GOI) has identified 609 Sentinel Surveillance Hospitals (SSHs) with laboratory support across the country which are linked with 16 Apex Referral Laboratories (ARLs) providing advanced diagnostic support to the system.

For detection of cases, ELISA based NSI test kits for the first 5 days and IgM Capture ELISA (MAC ELISA) test kits for diagnosing the cases afer 5th day, are used in these labrotaries.

State-wise Dengue cases in the country during last 2 years & in current year (till 24th Dec.)

S1. N	o. State	2015	2016	2017 (Prov. till 24th Dec.)
1	2	3	4	5
1.	Andhra Pradesh	3159	3417	4776
2.	Arunachal Pradesh	1933	13	15
3.	Assam	1076	6157	5016
4.	Bihar	1771	1912	1875
5.	Chhattisgarh	384	356	433
6.	Goa	293	150	257
7.	Gujarat	5590	8028	4564
8.	Haryana	9921	2493	4411
9.	Himachal Pradesh	19	322	453
10.	Jammu and Kashmir	153	79	485
11.	Jharkhand	102	414	703
12.	Karnataka	5077	6083	17018
13.	Kerala	4075	7439	19912
14.	Madhya Pradesh	2108	3150	2585
15.	Meghalaya	13	172	42

316	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
16.	Maharashtra	4936	6792	7442
17.	Manipur	52	51	187
18.	Mizoram	43	580	107
19.	Nagaland	21	142	357
20.	Odisha	2450	8380	4155
21.	Punjab	14128	10439	15318
22.	Rajasthan	4043	5292	8387
23.	Sikkim	21	82	659
24.	Tamil Nadu	4535	2531	23035
25.	Tripura	40	102	123
26.	Telangana	1831	4037	3061
27.	Uttar Pradesh	2892	15033	3032
28.	Uttrakhand	1655	2146	971
29.	West Bengal	8516	22865*	10697**
30.	Andaman and Nicobar Islands	153	92	17
31.	Chandigarh	966	1246	1094
32.	Delhi	15867	4431	9232
33.	Dadra and Nagar Haveli	1154	4161	1996
34.	Daman and Diu	165	89	59
35.	Puducherry	771	490	4746
	Total	99913	129166	157220

^{*} During 2016, the State of West Bengal submitted report till 9th November only.

Pilot project for trauma case on National Highways

1728. SHRIMATI RAJANI PATIL:

SHRI DARSHAN SINGH YADAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has launched any pilot project for trauma care on National Highways across the country;

^{**} During 2017, the State of West Bengal submitted report till 4th October only.